

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No. 406 of 2013 &**  
**IA No. 407 of 2013 in**  
**DFR. 2105 of 2013**

**Dated : 28<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**North Eastern Electricity Supply Co. .... Appellant(s)**  
**Of Orissa Ltd.**

**Versus**

**Orissa Electricity Regulatory Commission .... Respondent(s)**  
**& Ors**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

**ORDER**

**IA No. 406 & 407 of 2013**  
**(Appls. for Condonation of delay)**

Issue notice to the Respondents returnable on 18.12.2013.  
Dasti service is permitted. Registry is also directed to issue notice to  
the Respondents.

Post the matter on **18.12.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**